High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

ORDER

No:- 455

Dated: 06/07/7017

Consequent upon the retirement of S/Shri Chuni Lal Sharma and Mohammad Latief Beigh (Joint Registrars) on 30.11.2016 and 31.03.2017 respectively, the following orders of promotion of the officers /officials of the High Court Staff are made:-

- S/Shri Tarsem Kumar Arora and Satinder Singh (Secretaries) are promoted temporarily as Joint Registrars in the pay band:PB-3 Rs. 15600-39100 with corresponding Grade Pay of Rs.7600/- notionally with effect from 01.12.2016 and 01.04.2017 respectively and monetarily w.e.f. the date they assume the charge.
- 2. S/Shri Tarriq Ahmad Mota and Narinder Kumar (Private Secretaries) are promoted temporarily as Secretaries in the pay band PB-3 Rs. 15600-39100 with corresponding Grade Pay of Rs.6600/- notionally with effect from 01.12.2016 and 01.04.2017 respectively and monetarily w.e.f. the date they assume the charge.
- 3. S/Shri Sanjeev Kumar and Nissar Ahmad (Sr.Scale Stenographers) are promoted temporarily as Private Secretaries in the pay band PB-2 Rs. 9300-34800 with corresponding Grade Pay of Rs.4800/- notionally with effect from 01.12.2016 and 01.04.2017 respectively and monetarily w.e.f. the date they assume the charge.

Note:- The promotion of the above named officers /Officials shall remain subject to outcome of the two writ petitions i.e. SWP No.1134/2009 and SWP No.1544/2010.

By Order

(Sanjay Dhar)

	Registrar General
r	vo:- 9243-60 95 Dated:- 06/07/2017
Co	py to the:-
1.	Principal Secretary to the Hon'ble Chief Justice for information of His Lordship.
2	Registrar Vigilance, High Court of J&K, Srinagar for information.
3.	Registrar Judicial, High Court of J&K, Jammu / Srinagar for information and n/a.
4.	Secretary to Hon'ble Mr. Justice
	for information of His Lordship.
5.	Chief Accounts Officer High Court of J&K, Srinagar.
6.	S/Shri
(9	for information and necessary action.

Registrar General